

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:6876
ANSWERED ON:08.05.2013
ENCROACHMENT UNAUTHORISED CONSTRUCTION ON TELECOM LAND
Rajaram Shri Wakchaure Bhausahb

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether large scale encroachment/ unauthorised constructions are being carried out on land owned by the Department of Telecom in the country;
- (b) if so, the State-wise details thereof as on date;
- (c) the State-wise number of such cases that have come to light during the last three years till date; and
- (d) the action taken/proposed to be taken by the Government to remove the encroachment/ prevent unauthorized constructions?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) to (c) The details of encroachment on land owned by Department of Telecom and its PSUs is as below:-

Sl. No.	Name of Unit	Details of land /Building encroached till date	Number of land/Building encroached during last three years
(1)	(2)	(3)	(4)
1	Wireless Monitoring Organisation (WMO)	Encroachment of approx. 4 acre land out of total area of 53 acres at Wireless Monitoring Station, Mumbai (Maharashtra).	Nil
2.	MTNL(Delhi)	One plot of land at Najafgarh is under encroachment of an Orphanage.	One[same as in column (3)]
3	MTNL(Mumbai)	Plots at; 1.Vasari Hill Malad Village 2.Eksar-II Shimpoli, Borivili(E) 3.Sr. George Hospital 4.Manjrekar Plot Worli 5.Kalbadevi 6.Bengal Chemicals Adarsh Nagar 7.Ghatkopar(W) 8.Vile Parle TE Bldg.	Nil
4	BSNL	The information is being collected.	same as in column (3)

(d) The matter has been taken up by the DoT and its PSUs with State Government and local authorities.